

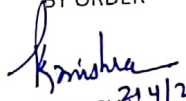
RAJASTHAN HIGH COURT JAIPUR BENCH, JAIPUR

NOTICE

DATE : 02-04-2020

IT IS NOTIFIED TO ALL CONCERNED THAT ON 03-04-2020 THE DB COMPRISING HON'BLE MR. JUSTICE GOVERDHAN BARDHAR AND HON'BLE MR. JUSTICE MANOJ KUMAR VYAS IN COURT NO. 7, SB COMPRISING HON'BLE MR. JUSTICE INDERJEET SINGH IN COURT NO. 11, SB COMPRISING HON'BLE MR. JUSTICE ABHAY CHATURVEDI IN COURT NO. 13, SB COMPRISING HON'BLE MR. JUSTICE MAHENDAR KUMAR GOYAL IN COURT NO. 14 AND SB COMPRISING HON'BLE MR. JUSTICE SATISH KUMAR SHARMA IN COURT NO. 15 WILL SIT IN THEIR RESPECTIVE COURTS FROM 02.00 PM TO 03-30 PM INSTEAD OF 11-00 AM TO 12-30 PM AND WILL HEAR THE CASES LISTED IN SUPPLEMENTARY CAUSELIST DATED 03-04-2020.

BY ORDER


REGISTRAR (JUDICIAL) 21/4/2020